

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2013 &
I.A. No. 318 of 2013

Dated 30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd. & Ors. Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
for R.1

ORDER

At the request of the learned counsel for the parties, post the matter on **15.11.2013**. In the meantime, reply be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ss